

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 537/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

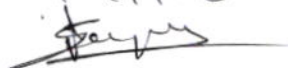
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Dhananjay Patil & Company
V/s.
Northstar Shipbuilding Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

28 Leena Sapsa Advocate 

IBC Compliance
yet to be made
adj to 10/11/18


COMMON ORDER

T.C.P. No. 185/I&BC/NCLT/MB/MAH/2017

T.C.P. No. 537/I&BC/NCLT/MB/MAH/2017

T.C.P. No. 609/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Compliance is yet to be made. Petitioner seeking time. Granted.
3. The matter is adjourned to **10.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)